

from banks and lend the bank money in the call money market.

(c) Appropriate action is taken by RBI whenever any violations come to light.

Project Exports

*133. SHRI YASHWANTRAO PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to set up a joint working group project exports;

(b) if so, the details thereof;

(c) the present share of India in the world project market; and

(d) the steps proposed to be taken to increase project exports?

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): (a) and (b). A Working Group of the EXIM Bank, comprising representatives of Ministry of Commerce, Ministry of Finance, Reserve Bank of India, Export Credit Guarantee Corporation, Commercial Bankers, with EXIM Bank as the focal point, already exists for clearance of bids for Indian project exports.

(c) India's share in the world project export market is less than 1%.

(d) Efforts are being made to increase project exports through the mechanism of bilateral trade agreements, counter trade arrangements, adoption of consortium approach towards global tenders, etc. Besides, a High Level Project Promotion Committee for tracking and monitoring of overseas projects funded by multilateral agencies has been set up in the Ministry of Commerce.

Assistance Received Under the Colombo Plan

*134. SHRI BHAJAMAN BEHERA: Will the Minister of FINANCE be pleased to state:

(a) the fields in which technical training facilities have been made available to India during the year 1989-90 and in the current year, by various donor countries, country-wise under the Colombo Plan.

(b) the fields from which the persons were selected to receive the technical training facilities and their number, trade-wise during the same period?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) The fields in which technical training facilities were made available to India in the year 1989-90 and in the current year by various donor countries under the Colombo Plan are agriculture, industry, infra-structural sector, (including power, coal, railways, ports, roads and road transport and communication), natural resource (including environment and water resources) rural development, urban development, education, science and technology, health and population.

The donor countries under the Colombo Plan which have provided technical training assistance to India in this period are the UK, Japan, Australian and Singapore. The fields in which each of these countries have provided training places to India and the number of persons trained are indicated in the statement below.

(b) According to the practice followed, for any particular technical training course, normally those persons who are working in the related fields in the Central Government/ State Governments, Public Sector Undertakings of Central/States Governments or in the project assisted by the concerned donor country in the area are selected. Thus the distribution of trainees sponsored for various technical courses given in the Annexure also indicates the field/trade-wise distribution of the trainees.

STATEMENT

Technical Training facilities made available to Government of India by foreign countries under Colombo Plan during 1989-90 and 1990-91

Name of Sector	UK*		Japan*		Australia*		Singapore*	
	1989-90	1990-91	1989-90	1990-91	1989-90	1990-91	1989-90	1990-91
1	2	3	4	5	6	7	8	9
1. Agriculture	61	44	12	7	-	5	-	-
2. Industry	197	160	10	11	-	-	-	-
3. Natural Resources	119	80	2	-	-	-	-	-
4. Rural Development	27	27	-	-	-	-	-	-
5. Infra-structure	300	154	16	13	-	-	-	2
6. Science & Technology	43	21	3	5	-	-	-	-
7. Health	59	69	9	7	-	-	3	-
8. Urban Development	82	46	2	1	-	-	-	-
9. Education	66	41	-	1	-	-	-	-

Name of Sector	UK*		Japan*		Australia*		Singapore*	
	1989-90	1990-91	1989-90	1990-91	1989-90	1990-91	1989-90	1990-91
1	2	3	4	5	6	7	8	9
10. Population	7	5	-	-	-	-	-	-
11. Others	45	33	15	20	3	-	-	-

Note : * The figures for 1990-91 is upto 30th November, 1990.